

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5967
TO BE ANSWERED ON 03.04.2018**

RESERVATION IN GOVERNMENT JOBS

5967. SHRI RATTAN LAL KATARIA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has issued any orders to review the representation of Scheduled Castes (SCs) in the senior level posts of the Ministry of Personnel, Public Grievances and Pensions, Government of India;
- (b) if so, the details thereof;
- (c) whether the Government had recommended to make reservation compulsory for panel making process for the posts of Joint Secretary/Additional Secretary;
- (d) if so, the details thereof;
- (e) whether the Government has recommended reservation in scientific and technological posts also; and
- (f) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

Department of Personnel and Training (DoP&T), which is nodal agency for reservation in services, vide their Office Memorandum dated 28.03.2018 has informed as under:-

- (a) & (b) No orders have been issued to review the representation of Scheduled Castes in the senior level posts of the Ministry of Personnel, Public Grievances and Pensions.
- (c) & (d) DOPT has neither issued any orders nor made any recommendations regarding making reservation compulsory for the panel making process for the posts of Joint Secretary / Additional Secretary.
- (e) & (f) Instructions on implementation of reservation policy on Scientific and Technical posts has been issued by DOPT vide OM dated 23.06.1975 which states that reservation for SCs STs and OBCs classes apply to appointment made to "Scientific and Technical" posts up to and including the lowest grades of Group A in the respective services.

Such scientific and technical posts which satisfy all the following conditions can be exempted from the purview of the reservation orders by the Ministries / Departments subject to following condition:-

- (i) The posts should be in grades above the lowest grade in Group 'A' of the Service concerned.
- (ii) They should be classified as 'Scientific' or 'Technical' (in terms of Cabinet Secretariat, Department of Cabinet Affairs) OM No. 85/11/CF-61(1), dated 28.12.1961 according to which scientific and technical posts for which qualification in the natural sciences or exact sciences or applied science or in technology are prescribed and the incumbents of which have to use that knowledge in the discharge of their duties.
- (iii) The posts should be 'for conducting research' or 'for organizing, guiding and directing research'.

It is also stated in the instruction that orders of the Minister concerned should be obtained before exempting any posts satisfying the above conditions from the purview of the scheme of reservation.
